

(b) and (c) An enquiry was held by a Committee of Senior Officers and their report is awaited

(c) The approximate cost of damage to Railway property was Rs 5,025/-

(d) 11 persons received minor injuries

Development of Fisheries in Mysore

437. Shri Shivananjappa: Will the Minister of Food and Agriculture be pleased to state

(a) the amount allotted to the State of Mysore for the development of fisheries (both inland and marine) for the year 1957-58, and

(b) the aid given by Government for the development of deep sea fishing in that State?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A sum of Rs 8.05 lakhs has been allotted for the development of Fisheries (both inland and marine) in Mysore State for 1957-58

(b) A scheme for the development of fishing harbour costing Rs 45,000/- has been received and is under consideration

Nipani-Raigarh Rail Link

438. Shri D. A. Katti: Will the Minister of Railways be pleased to state

(a) whether the preliminary engineering survey of Nipani-Raigarh Railway Line (in Mysore State) has been completed,

(b) if so, whether Government propose to undertake the construction of this railway line,

(c) if so, when, and

(d) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, Sir

(b) to (d) Do not arise

De-luxe train to Madras

439. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) whether arrangements are now complete to provide connecting trains for passengers travelling from Delhi to Madras by the De-luxe train, and

(b) if so, the date from which the new connecting trains will come into force?

The Deputy Minister of Railways (Shri Shahnawaz Khan). (a) and (b) This De-Luxe bi-weekly service is essentially meant to provide the fastest train service between Madras and Delhi at timings as convenient as practicable to the two termini and thus the long distance passengers travelling to Madras, stopping stations en route and those beyond get the full benefit. Connections at junctions could not be adequately catered to under this arrangement, but there are other trains on the section which look after this requirement

Introduction of additional trains merely to connect the De-Luxe trains which run only bi-weekly and carry a very small volume of such traffic, is not warranted particularly in view of the paucity of facilities and resources which have to be utilised in accordance with the priority of demands

Railway Platforms on Tapti Line

440. Shri N. N. Patel: Will the Minister of Railways be pleased to state

(a) whether there is any provision in the Second Five Year Plan to construct Railway platforms on Tapti line on Western Railway between Surat and Bhusaval where there are no platforms on many Stations; and

(b) if so, at how many stations it will be undertaken?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) All existing stations are provided with platforms, either High Level, Medium Level or Rail Level

(b) Does not arise but platforms are being provided where new crossing stations are being opened for passenger booking

Old Coaches on Western Railway

441. Shri N. N. Patel: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the coaches of First Class of Tapti line on the Western Railway running between Surat and Bhusaval are too old; and

(b) if so, when they will be replaced?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No

(b) Does not arise

Janata Trains

442. { Shri Surendranath Dwivedy:
Shri Onkar Lal:

Will the Minister of Railways be pleased to state:

(a) how much of the seating accommodation available on the air-conditioned Janata train service to Madras, Calcutta and Bombay from Delhi is filled on an average per trip,

(b) the average revenue per trip on each route and the average expenditure on each trip, and,

(c) the proportion of travel of the pass-holders if any, to the total travellers on each route?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). The information is being collected and will be laid on the Table of the House

MOTION FOR ADJOURNMENT AND CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SWEEPERS STRIKE IN DELHI AND POLICE FIRING

12 hrs

Mr. Speaker: I have received notices of adjournment motions from as many as 13 hon Members—Shri S C. Gupta, Shri Surendranath Dwivedy, Shri Nath Pai, Shri T C N. Menon, Shri N G Goray, Shri Jagdish Awasthy, Shri Achaw Singh, Shri Supakar, Shri Hem Barua, Shri B C Kamble, Shri G K. Manay, Shri Vajpayee and Shri Brajnarayan Brajesh, on the same subject:

“The serious situation arising from the unjustified and wanton firing by Police into the Sweepers’ Bustee at Reading Road, New Delhi, resulting in death and serious injuries to sweepers.”

I received yesterday calling attention notices under rule 197 from Dr Ram Subhag Singh and Shri K L Balmiki relating to the same matter which I have admitted for today Shrimati Sucheta Kripalani, Shri Radha Raman and Shri Yadav Narayan Jadhav have also given calling attention notices today. As hon Members will see, I have put down the calling attention notice in the Order Paper in the name of Dr Ram Subhag Singh and Shri K L Balmiki. But I would like to hear the hon Minister first.

Shri T. K. Chaudhuri (Berhampore) May I point out that on occasions like this, a calling attention motion is not the proper method of discussing these things, because we will not be allowed to put any questions or have our say over this matter. That is one aspect of the matter and a very serious aspect which we should take into consideration. The hon Prime Minister made a statement yesterday and within five hours of that, this incident took place, blood was spilt and one life has been lost. The House should be given an opportunity to discuss this thing.